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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14436/2023

MAJ DR. SACHIN BAPUSAHEB KHANDAGALE ..... Petitioner

Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC with  
Mr. Shivam Sachdeva, GP for R-1.  
Mr. Satyakam, ASC with ASI  
Anurag.

**CORAM:**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**

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**01.12.2023**

1. Petitioner has approached this Court for a direction to the Respondents to grant permission to the Petitioner to exercise his right to protest under Article 19(1)(b) of the Constitution of India.
2. Material on record discloses that the Petitioner filed an application for holding a peaceful protest at Jantar Mantar from 25.10.2023 to 30.10.2023 from 10:00 AM to 06:00 AM.
3. Notice in the present Writ Petition was issued on 06.11.2023. Status Report has been filed. Along with the Status Report, a Standing Order bearing No. L&O/48/2022 has also been filed which lays down the guidelines for organizing protests/demonstrations at or near Central Vista, including Jantar Mantar and Boat Club. The said guidelines reveal that the spot for protests has been identified at Jantar Mantar on the principle of



minimum disturbance to residents, traffic movement and adequate space for protesters for demonstration in a regulated manner. The guidelines further reveal that the protest shall be organized between 10.00 AM to 5.00 PM and that no program shall be permitted to be organized for more than a day continuously.

4. Learned Counsel for the GNCTD was fair enough to offer to the Petitioner to come with a date on which he intends to hold the protest.

5. Today, it is stated by the Petitioner, who appears in person, that he intends to hold the protest on 17.12.2023.

6. Accordingly, the Petitioner is permitted to hold the protest on 17.12.2023 subject to the Petitioner filing an application in accordance with the guidelines and giving an undertaking as required under the guidelines. The Petitioner is directed to give the said application along with the undertaking on or before 07.12.2023.

7. The Writ Petition is disposed of with these directions. Pending applications, if any, also stand disposed of.

**SUBRAMONIUM PRASAD, J**

**DECEMBER 1, 2023**

*Rahul*